GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS RAJYA SABHA UNSTARRED QUESTION NO. 3650 TO BE ANSWERED ON 04TH APRIL. 2022

DBT in PDS kerosene

3650 Shri Subhas Chandra Bose Pilli:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) whether it is a fact that under Direct Benefit Transfer (DBT) in kerosene scheme, States/UTs are encouraged to become kerosene free and undertake voluntary cuts in their PDS Kerosene Allocation;
- (b) whether the overall kerosene consumption has been reduced in the country during the last five years, if so, the details thereof;
- (c) the number of States which have been declared kerosene free in the last few years; and
- (d) whether Government is providing any incentives to the States to shift towards cleaner fuels, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (d) Government of India makes allocation of "Public Distribution System (PDS) Kerosene" to States/UTs on quarterly basis for cooking and lighting purpose. PDS Kerosene allocation to States/UTs have been rationalized since 2010-11 taking into account, factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc.

States/UTs were encouraged to become kerosene free and undertake voluntary cuts in their PDS Kerosene Allocation under Direct Benefit Transfer (DBT) in kerosene scheme. However, this scheme has been discontinued since 1st April 2020.

11 States/UTs have become kerosene free during the past few years namely Andhra Pradesh, Delhi, Haryana, Punjab, Rajasthan, Uttar Pradesh, Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli, Daman & Diu and Puducherry.

The allocation of PDS Kerosene for the last five years is given below:

Year	Allocation (TKL)
2017-18	5016
2018-19	4433
2019-20	3121
2020-21	2315
2021-22	1783